

## Declaration of Assets and Liabilities

Year-2023-24

I, Sabal Hind Sen wife of Leelawati Kumari aged 44 years, belonging to Stenographer & Private Secretary services and presently working as Private Secretary, Bihar Legislative Assembly Secretariat, Patna given herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

### A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependant- 2 Name	Dependan t-3 Etc. Name
(i)	Cash	Rs. 95,000/-	Rs. 90,000/-	Arav Ansh	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	State Bank of India BVM, Patna - Saving A/C Rs. 70,000/-	Rs. 3,00,000/-	Nil	Nil	Nil
(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	The Co-operative Bank Membership no.-4399 Rs. 6000/- The Co-operative Bank Membership no.-4399 Share Capital Rs.19,000/-	Rs. 1,10,000/-	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	SCOOTY Rs.- 80,000/-	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	400 gm Gold	500 gm Gold 600 gm Silver	Nil	Nil	Nil
(vii)	Other assets, such as values of claims / interests	Household Article Approx Rs.-5,00,000/-	Household Article Approx Rs.- 4,00,000/-	Nil	Nil	Nil

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Sabal hindsen

**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant- 3 Etc. Name
			Leelawati Kumari	Arav Ansh		
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Joint Ownership 5 Bigha Rs.- 90,00,000/-	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	1 Katha Rs.- 35,00,000/-	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Others (such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 24.01.2024
(a)	(i) Loans from Banks	ICICI Bank, Patna	Rs. 16,00,000/-
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil

Sabalkhindsen

	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Income Tax Filed A-Y 2023-24 PAN No. DELPS3531C	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

### C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :-  (M/F)

Date of Birth :-  (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-

(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :- Nalanda

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature Sabal Hind Sen

Name of Employee: SABAL HIND SEN

Designation: PRIVATE SECRETARY

Place:..PATNA

Date: 24.01.2024

Department: BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT, PATNA

Note : Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

**Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.**